

Name of the Corporate Debtor: Adel Landmarks Limited; Date of commencement of CIRP: December 05, 2018; List of creditors as on: December 05, 2018 updated for claims/additional information received up to September 15, 2022

List of operational creditors (Government dues)

Sl. No.	Details of Claimant		Details of claim received		Details of claim admitted			Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim under verification	Amount of claim not admitted	Remarks, if any
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?					
1	Directorate of Town & Country Planning, Haryana		29.03.2019	196,952,283.00	196,952,283.00	Unsecured	No	0 -	-	-	-	
2	Directorate of Town & Country Planning, Haryana		29.03.2019	687,780,143.00	687,780,143.00	Unsecured	No	0 -	-	-	-	
3	Directorate of Town & Country Planning, Haryana		29.03.2019	350,406,359.00	350,406,359.00	Unsecured	No	0 -	-	-	-	
4	Directorate of Town & Country Planning, Haryana		29.03.2019	592,685,224.00	587,808,000.00	Unsecured	No	0 -	-	-	4,877,224.00	
5	Additional District Magistrate (Finance & Revenue) Meerut		13.05.2019	97,231,961.00	97,231,961.00	Unsecured	No	0 -	-	-	-	
6	Gujarat Urja Vikas Nigam Limited		01.07.2021	33,609,886.00	0	Unsecured	No	0 -	-	-	33,609,886.00	
7	Employees PF Organisation		16.10.2020	114406765	114406765	Unsecured						
7	Total			2073072621	2034585511	0		0	0	0	38487110	